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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O. A. No. 2258/2003

New Delhi, this the 30th day of August, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member(A)

Dr. Mohd. Zia Siddiqui
4/218, Sir Syed Nagar
Civil Line, Aligarh

.. Applicant

(Shri B.S. Mainee, Advocate through proxy counsel
Shri G.D. Bhandari)

Versus

Union of India, through

1. Secretary (Railway Board)
Ministry of Railways
Rail Bhavan, New Delhi
2. General Manager
Northern Railway
Baroda House, New Delhi
3. Medical Superintendent
Railway Hospital
Northern Railway, Ambala
4. Dr. Vijay Kumar
Sr. Divl. Medical Officer
Railway Hospital, Northern Railway
Ambala


.. Respondents


(Shri R.C. Malhotra, Advocate)

ORDER(oral)

Shri Justice V.S. Aggarwal

Learned proxy counsel for the applicant states that
he does not press the present OA. OA dismissed as withdrawn.


(S.K. Naik)
Member(A)


(V.S. Aggarwal)
Chairman

/gtv/